Declaration or Assets and Liabilities

(10)

		- 0
17	2022-	23
Year.		

I, Priyanet	nu Kuman	son/daug	hter/wife of	n. Prem Prakash chaud	h
aged30	Years, belong	ging to Bihar	Lesislative	Assembly service and	,
				given herein below the	
				spouse and dependants*:	

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	10,000/-				
(ii)	I Non-Danking	HAPPC 11,146.58/- 581 4,77,033.54/-				
(iii)						U
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_				
(v)	Motor Vehicles (details of make, etc.)					
(vi)	Jewellery (give details of weight and value)	470 gm.				
		700 gm Silver				
(vii)	Other assets, such as values of claims / interests	-				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will to be indicated]

also have

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	8.125 Izattha Nomleatrya (Cuffed)				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-				
(v)	Other (such as interest in property)	-				

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	7	
	(ii) Loans from financial institutions	-	_
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	-
	(b) dues to departments dealing with supply of water		_
	(c) dues to departments dealing with supply of electricity		_

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		(d) dues to departments dealing with telephones	_	
		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	
		(f) Other dues, if any	-	
(b)	(i)	Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO I TUPK 8669D	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	
	(iii)	Sales Tax [Only in case of proprietary business]	-	1
	(iv)	Property Tax	-	_

C Personal Detail		
GPF/CPF/PRAN No.	:-	110123719640
Gender	:-	F (M/F)
Date of Birth	:-	20081992 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	. :-	BIHAR VIDHAN SABHA, SECRETARIAT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	SITAMARHI

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Priyamho Icumani
Name of Employee: PRIYANSHU ICUMARI

Patna Place: Designation: JUNIOR CLERK 06.02.23

Department: BIHAR VIDHAN SABHA, SECRETARI

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

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Date: